

[15 March, 2007]

RAJYA SABHA

Puri under JNNURM

1920. MS. PRAMILA BOHIDAR:

SHRI B.J. PANDA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Puri Civic Body (Orissa), has submitted Rs. 1267 crore city development plan (after clearance from the State Government) to the Centre for approval, under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM);

(b) if so, the details thereof;

(c) whether these funds would be utilized for preservation of heritage and development of tourist and pilgrim facilities; and

(d) the status of the project, indicating the time-frame within which it would be approved, if not already done?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) to (d) Yes, Sir. City Development Plan (CDP) was received from Puri Municipality. The total investment required is estimated at Rs. 1267 crore at current prices. The CDP has been approved. However, funds are released under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) depending upon the indicative allocation and the Detailed Project Reports (DPRs) received from the State Government. Development of heritage areas is one of the admissible components for utilization of funds under JNNURM.

However, no DPR has been received from the Government of Orissa for Puri so far.

Commercial establishments in residential areas

†1921. SHRI BANWARI LAL KANCHHAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the commercial establishments set up in many residential areas of the country including Delhi are being sealed;

(b) whether it is well known that during construction of these establishments, the local officers had helped these constructions by accepting handsome bribes;

†Original notice of the question was received in Hindi.